Improvement of National Highways in N.E. Region

539. SHRI PARAG CHALIHA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of projects/proposals undertaken/contemplated vis-a-vis expansion and improvement of National Highways in North Eastern Region; and

(b) the details of stages of these projects?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) and (b) Two hundred and fifty five road and bridge works are under various stages of progress in the North Eastern Region. As Ninth Plan is yet to be finalised, it is too early to give the details of projects contemplated.

Formation of new Karnataka Regiment

540. SHRI K.R. MALKANI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Prime Minister has recently announced the formation of a new Karnataka Regiment;

(b) if so, whether the Army had requested the formation of a new Regiment in Karnataka;

(c) the cost of raising a regiment; and

(d) the reasons for this unbudgeted expenditure when there is a serious resource crunch?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) to (d) Prime Minister has recently proposed the setting up of a Karnataka Regiment. The matter is being further considered in consultation with the Army Headquarters.

Mahakali River Project

541. PROF. RAM KAPSE : Will the

Minister of WATER RESOURCES be pleased to state:

(a) whether Government had undertaken a multipurpose project on Mahakali river at Tanakpur under the Mahakali Agreement with Nepal;

(b) if so, the salient features of the agreement and the present status of the project; and

(c) by when the project is expected to be commissioned?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) Government of India has constructed a barrage on Mahakali river at Tanakpur with a power house with installed capacity of 120 MW. Mahakali Treaty with Nepal envisages construction of Pancheswar multipurpose project on Mahakali river upstream of the existing Tanakpur barrage as a joint project with Nepal.

(b) Salient features of the Treaty are:---

- 1. Existing arrangements for supply of water to Nepal from Sarda barrage to be continued.
- 2. From the Tanakpur Barrage, water supply of 1000 cusecs in the wet season and 300 cusecs in the dry seasons as against 150 cusecs under the earlier agreement with Nepal.
- 3. Supply of electric power of 70 Million Kwh to Nepal from Tanakpur power station against the earlier agreement to supply 20 Million Kwh, free of cost.

4. Implementing the Pancheshwar Multi-purpose project on Mahakali river in accordance with the Detailed Project Report (DPR) being jointly prepared by both the parties, as an Integrated Project with power stations of equal capacity on each side of the river. The total energy generated shall be shared equally between the parties. The DPR shall be finalised within

six months from the date fo entry into force of Treaty; and

5. Constitution of a Mahakali River Commission to be composed of an equal number of representatives of both the countries to make recommendations both to the parties on the steps necessary to implement the provisions of the Treaty.

The Detailed Project Report for the project is under preparation which has to be finalised jointly.

(c) The Treaty provides for commissioning of Pancheswar project within 91/2 years after ratification of the Treaty which is yet to be done. The expected date of commissioning would be known after the DPR is finalised.

Pending Irrigation Projects in Gujarat

542. SHRI AHMED PATEL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that ten major irrigation projects are under construction in the State of Gujarat;

(b) if so, the details thereof;

(c) the plan period during which each of these projects were started in the State:

(d) the reasons for delay in completion of each of these projects; and

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(e) the action Government propose to take to expedite the completion of these incomplete irrigation projects in the state?

THE MINISTER OF WATER RE-SOURCES (SHRI JANESHWAR MIS-HRA): (a) to (c) At present nine Major Irrigation Projects are under construction in the state of Gujarat. A Statement giving their details is attached. (See below)

(b) The important common factors for delay in execution of projects are inadequate budget allocation, change in the scope and designs during execution, problems in acquisition of land, rehabilitation & resettlement, contractual problems, agitation by the local people etc.

(c) to expedite completion of ongoing major & medium irrigation & multipurose projects, the Union Government has also launched Accelerated Irrigation Benefits Programme with budget allocation of Rs. 900 crores during 1996-97 under which Central loan Assistance is provided to the State Governments on matching basis. Out of this, an amount of Rs. 101.72 crores has been approved for the projects of Gujarat. Other stapes taken for timely completion of the projects are giving priority to those projects which have made substantial progress, earmarking by the Planning Commission of outlays for important projects, intensive monitoring of important projects, setting up of cost control cell in the states etc.

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Statement

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